

Table—

I. A copy each (in English and Hindi) of the following Notification of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers Welfare), issued under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914:—

- (1) S.O. 953 (E), dated the 3rd March, 2020, publishing the Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2020.
- (2) S.O. 1404 (E), dated the 30th April, 2020, publishing the Plant Quarantine (Regulation of Import into India) (Fourth Amendment) Order, 2020.
- (3) S.O. 2390 (E), dated the 20th July, 2020, publishing the Plant Quarantine (Regulation of Import into India) (Fifth Amendment) Order, 2020.

[Placed in Library. For (1) to (3) See No. L.T. 2930/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 15 and sub-section (4) of Section 17 of the Coconut Development Board Act, 1979:—

- (a) Annual Report of the Coconut Development Board, Kochi, Kerala, for the year 2019-20.
- (b) Annual Accounts of the Coconut Development Board, Kochi, Kerala, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working the above Board.

[Placed in Library. See No. L.T. 2931/17/2021]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited, for the year 2020-21.

[Placed in Library. See No. L.T. 3107/17/2021]

Report and Accounts (2018-29) of LDCL, Kavaratti, Lakshadweep and related papers

SHRI V. MURALEEDHARAN: Sir, I, on behalf of Shri Pratap Chandra Sarangi, lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Lakshadweep Development Corporation Limited (LDCL), Kavaratti, Lakshadweep, for the year 2018-19, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2937/17/2021]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

श्री रामकुमार वर्मा (राजस्थान) : महोदय, मैं सामाजिक न्याय और अधिकारिता संबंधी समिति के निम्नलिखित प्रतिवेदनों* की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (i) सामाजिक न्याय और अधिकारिता मंत्रालय (सामाजिक न्याय और अधिकारिता विभाग) की अनुदान मांगों (2019-20) के संबंध में समिति के पहले प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में दसवां प्रतिवेदन;
- (ii) सामाजिक न्याय और अधिकारिता मंत्रालय (दिव्यांगजन सशक्तिकरण विभाग) की अनुदान मांगों (2019-20) के संबंध में समिति के दूसरे प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में ग्यारहवां प्रतिवेदन;
- (iii) जनजातीय कार्य मंत्रालय की अनुदान मांगों (2019-20) के संबंध में समिति के तीसरे प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में बारहवां प्रतिवेदन; और
- (iv) अल्पसंख्यक कार्य मंत्रालय की अनुदान मांगों (2019-20) के संबंध में समिति के चौथे प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में तेरहवां प्रतिवेदन।

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that letters have been received from Shrimati M. C. Mary Kom, Shri Oscar Fernandes, Dr. Anbumani Ramadoss and Shri K.K. Ragesh for grant of Leave of Absence during the ongoing 253rd Session of Rajya Sabha. Shrimati M. C. Mary Kom has requested for leave for preparation for the upcoming international competitions and Tokyo Olympics; and Shri Oscar Fernandes, Dr. Anbumani Ramadoss and Shri K.K. Ragesh have

* Tenth to Thirteenth Reports were presented to Hon'ble Speaker, Lok Sabha on 10th September, 2020 under Direction 71A of the Directions by the Speaker, Lok Sabha and the same were seen by the Hon'ble Chairman, Rajya Sabha on 14th September, 2020. The Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.